

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1151 & 1152 OF 2018 IN
DFR NO. 3020 OF 2018

Dated: 27th August, 2018

In the matter of:

M/s Bhuruka Gases Limited & Anr. Appellant(s)
Versus	
Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018**.

PS/Court Master

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